

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 217**  
**IB-306/ND/2023**

**IN THE MATTER OF:**

**Hankook Tires India LLP {Through its ... Applicant/Petitioner  
Liquidator}**

**Under Section: 59 of IBC, 2016**

**Order delivered on 16.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the ROC : Adv. Lata Prajapati**

**For the Respondent :**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

None appeared on behalf of the Income Tax Department. List this matter before the Regular Bench on 31.07.2024.

**Sd/-  
(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-  
(MANNI SANKARIAH SHANMUGA SUNDARAM)  
MEMBER (J)**